

(e) the amount of compensation paid by Government; and

(f) the number of Railway servants found guilty of these accidents and convicted in law courts or dismissed from service as a result of departmental action taken against them?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 16 serious accidents i.e., accidents to trains carrying passengers attended with loss of human life and/or grievous hurt and/or damage to railway property to the value of approximately Rs. 20,000 or over, in each case.

(b) 209 persons were injured, viz., 40 grievously and 169 with minor injuries.

(c) 46 persons lost their lives.

(d) The approximate cost of damage to Railway property was Rs. 5,93,500. The damage to private property, as far as known, amounted to Rs. 7,600.

(e) Rs. 1,04,578.

(f) Out of the 16 accidents referred to in the reply to part (a) above, no railway staff was held responsible in 9 cases. In the remaining 7 cases, 11 members of the staff were held responsible. The position in respect of

disciplinary action against them is as follows:—

Disciplinary action	Number of members of Railway staff
(i) Awaiting result of Police prosecutions in progress in Courts of law	10
(ii) In process finalisation	2
(iii) Already taken (a case of severe warning)	1
(iv) Killed in the accident itself	1
TOTAL	14

A. P. SCHEMES

317, Shri T. N. Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of persons on full ration in urban areas in January, 1952 and in August, 1952; and

(b) the population covered by A.P. Schemes and on full ration in rural areas respectively in January, 1952 and in August, 1952?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement giving the information is placed on the Table of the House.

STATEMENT

Month	Population on full ration in urban Areas	Population covered by Rural rationing	
		By A.P. Schemes and relief quota shops	By full ration
January 1952	39,980,000	46,899,000	7,568,000
August 1952	24,101,000	60,896,000	7,703,000

FORD FOUNDATION ASSISTANCE SCHEME (TRAINING CENTRES)

318, Shri B. K. Das: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of workers trained so far in the five Training Centres under the Ford Foundation Assistance Scheme;

(b) how their services have been utilized; and

(c) whether the project areas have their workers trained in the Training Centres?

The Minister of Food and Agriculture (Shri Kidwai): (a) Seventy-nine.

(b) They have been employed in the Community Projects.

(c) The intention is that all the workers in the Community Project

Areas should ultimately receive extension training in the training centres. To begin with, however, as simultaneous training for all the personnel required in the Project Areas is not possible, some staff mainly drawn from the State Departments of Agriculture, Co-operation and Education, have been appointed to man the Projects, in addition to those trained at the extension training centres.

PIT-HEAD BATHS

319, Shri N. P. Saha: (a) Will the Minister of Labour be pleased to state what amount has been paid to the Colliery owners of Bihar by way of subsidies towards construction of pit-head baths in the years 1951 and 1952?

(b) How many pit-head baths have been made in those years in Bihar and in which Collieries?